

Central Administrative Tribunal
Principal Bench

(6)

CP No.172/2004 In
OA No.38/2004

New Delhi this the 24th day of May, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Ram Roop, S/o Shri Moti Lal
Working as S.O.M., in the Const.
Dept. SE, (W) Construction,
Anand Vihar, New Delhi.

2. Jasvinder Singh S/o Shri Harkishan Singh
R/o WZ-953, Rani Bagh,
Sakur Basti, New Delhi.

(By Advocate: Shri M.K. Bhardwaj)

-Applicants

Versus

Union of India & Ors.

1. Rajiv Ranjan Jaruhar
General Manager
Northern Railway
Baroda House, New Delhi.

2. Dr. P.K. Goel
Divisional Railway Manager
DRM Office, Northern Railway,
New Delhi.

-Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel for applicants seeks and is
allowed to withdraw this CP with liberty to file at
the appropriate time.


(Kuldip Singh)

Member (J)


(V.K. Majotra) 24.5.04
Vice Chairman (A)

cc.